

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.340/BB/2018	For admission	Sec 252(3)	M/s Grindwell Norton Managers Pvt Ltd	Venkatesh waralu Advocate	ROC	

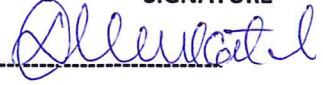
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

D. VENKATESWARLU

Petitioner



9880006825

ORDER

Admit. Heard Shri D.Venkateswarlu, learned counsel for the Petitioner. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Counsel for the petitioner to collect notice and serve it on ROC, Karnataka and file proof of service. Post the case on 20.07.2018.


Membe(T)

Prema Murray -Steno


Member (J)